

Central Administrative Tribunal Lucknow Bench Lucknow

**Contempt Petition No. 51/2009
IN
Original Application 321/2007**

Lucknow this, the 16th day of September, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Madan Mohan aged about 40 years son of Late Sri Devi Deen GDS Packer/M.P. Bakshi Ka Talab Post Office District Lucknow.

By Advocate Sri R.S. Gupta. **Applicant**

Versus

Radhika Durai Swamy, Director General Post Dak Bhawan , New Delhi.

By Advocate Sri S. P. Singh. **Respondent**
Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

The instant contempt petition has been filed alleging non-compliance of the order dated 15th December 2008 passed in O.A. 321/2007 whereby, this Tribunal has directed the competent authority to decide the representation of the applicant by passing reasoned and speaking order. The compliance report has been filed by the respondents stating therein that in compliance of the aforesaid direction, the respondents have considered the case of the applicant and passed reasoned and speaking order dated 10th June 2009. The speaking order is on record as Annexure CR -1.

2. We have gone through the speaking order and satisfied that the order passed by this Tribunal has already been complied with and no case for contempt is made out.

3. Accordingly, CCP is dismissed. Notices issued stands discharged.


(Dr. A. K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)